

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 208**

**(IB)-2240(ND)2019**

**IA-1175-2022 IA-388/2022 IA-1552/2022**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management  
Limited**

...

**Applicant/Petitioner**

**Versus**

**M/s. Overnite Express Limited**

...

**Respondent**

**Under Section: 7 of IBC (CIRP)**

**Order delivered on 04.08.2022**

**CORAM:**

**SHRI. DHARMINDER SINGH,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For Deutsche Bank**

: Mr. Rahul Tyagi, Advocate in IA No.1552 of 2022

**For Claimant Employees**

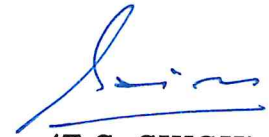
: Mr. Gautam Singh

**For the RP**

: Mr. Abhishek Parmar, Adv.

**ORDER**

Due to paucity of time, the matter is re-notified to 15.09.2022.



**(T.S. SINGH)  
COURT OFFICER**